

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

STARRED QUESTION NO:190

ANSWERED ON:11.03.2013

CAPACITY OF PORTS

Rajendran Shri C.; Tagore Shri Manicka

**Will the Minister of SHIPPING be pleased to state:**

- (a) the details of the present level of capacity of ports in the country, port-wise;
- (b) whether the available capacity is not adequate to handle the movements of cargo at various ports;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken by the Government for the capacity expansion of ports along with the funds earmarked for the purpose, port-wise?

**Answer**

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 190 FOR ANSWERING ON 11TH MARCH, 2013 SHRI C. RAJENDRAN AND SHRI MANICKA TAGORE REGARDING CAPACITY OF PORTS.

(a), (b) & (c) : The Capacity as well as Capacity Utilization of the Major Ports in the country, port-wise, is as under:

(Figures upto 28.02.2013)

S. No.	Major Port (Tonnes)	Capacity (In Million)	Capacity utilization (%)
1	KOLKATA	67.89	57.46
2	PARADIP	106.30	52.76
3	VISAHKAPATNAM	67.33	87.40
4	ENNORE	31.00	56.83
5	CHENNAI	83.19	63.80
6	V.O. CHIDAMBARANAR	33.34	83.86
7	COCHIN	44.66	44.36

8	NEW MANGALORE	68.97	53.16
9	MORMUGAO	41.90	43.51
10	MUMBAI	44.53	129.84
11	J.N.P.T.	64.00	100.26
12	KANDLA	91.22	102.87
TOTAL:		744.33	

As is evident, capacity augmentation is required at Mumbai, JNPT and Kandla Ports. However, there are limitations to capacity expansion at the Mumbai Port.

(d): The steps taken by the Government for capacity expansion of ports are as under:

(i) Upto 100% FDI under the automatic route is allowed for Port development projects.

(ii) Income tax incentives are allowed as per Income Tax Act, 1961.

(iii) Bidding documents like RFQ, RFP and Concession Agreement have been standardized.

(iv) Enhanced delegation of financial powers to Shipping Ministry to accord investment approval for PPP projects.

(v) Streamlining of security clearance procedures

(vi) Close monitoring of developmental projects in the Major Ports

The funds earmarked for capacity expansion of the Major Ports in the 12th Five Year Plan is listed in Annexure.